

(Amount in Crores of Rupees)

Year	Total No. of rural branches which had incurred losses	Total amount of losses incurred
1992-93	5850	132.00
1993-94	5936	161.83
1994-95	4910	140.21

As regards the principal amount and interest written off during the above period, RBI has reported that its present data maintenance system does not generate information as asked for.

In so far as cooperative banks are concerned, information is being collected and will be laid on the Table of the House.

[*Translisation*]

#### Vacant Posts of Judges

4534. SHRI D.P. YADAV : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Union Government have issued directives to fill up the vacant posts of judges in the various High Courts of the country at the earliest;

(b) if so, whether the Government have appointed some learned lawyers also on the vacant posts of judges; and

(c) if so, the number of such lawyers who have been appointed as judges the High Court-wise and the criterion fixed in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) to (c). Appointments of Judges in various High Courts are made by the President of India in accordance with the criteria laid down in Article 217 of the Constitution of India. The Chief Justices of the High Courts and the State constitutional authorities are requested from time to time for making recommendations for filling up vacant posts of Judges in the High Courts. A *Statement* showing the number of Judges from the Bar in each High Court as on 1.9.1996 is attached.

#### STATEMENT

Sl. No.	High Court	Number of Judges from		
		Bar	Service	Total
1.	Allahabad	38	26	64
2.	Andhra Pradesh	22	15	37
3.	Bombay	36	15	51
4.	Calcutta	22	18	40
5.	Delhi	18	10	28
6.	Gauhati	12	5	17
7.	Gujarat	19	11	30
8.	Himachal Pradesh	5	3	8
9.	Jammu & Kashmir	6	4	10
10.	Karnataka	20	10	30
11.	Kerala	17	6	23
12.	Madhya Pradesh	16	12	28
13.	Madras	17	6	23
14.	Orissa	9	5	14
15.	Patna	20	13	33
16.	Punjab & Haryana	16	17	33
17.	Rajasthan	20	12	32
18.	Sikkim	1	1	2
		314	189	503

#### Export of Cotton

4535. SHRI N.J. RATHWA : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of cotton permitted for export from Gujarat particularly from the tribal dominated areas during the current season;

(b) the quantum of cotton exported by the Government of Gujarat so far;